

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**No.HC.VII-185/2011/6538/A**

From :- Smti Jayashree Bora,  
Jt. Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Nur Muhammad Abdullah Ahmed,  
i/c District & Sessions Judge,  
Golaghat.

Dated Guwahati the <sup>th</sup> 13 August, 2024.

Sub: **Casual leave.**

Ref:- Your letter No. ADDL.DJ (G) 1767/2024, dtd. 29.07.2024.

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 29.07.2024**, as prayed for. The next senior most Judicial Officer available at the station shall remain in charge of your Court and Office during your absence.

Yours faithfully,

*Sdf*  
**JT. REGISTRAR (VIGILANCE)**

**Memo No.HC.VII-185/2011/6539/A, dated , 13-08-2024**

Copy to:

- ✓ 1. The Project Manager, Gauhati High Court, Guwahati.

*to*  
**JT. REGISTRAR (VIGILANCE)**